

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 139, 200 & 148 of 2016**

**Dated: 10<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 139 of 2016**

**Shree Ambika Sugars Ltd. & Ors.**

**...Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**Appeal Nos. 200 & 148 of 2016**

**In the matter of:**

**...Appellant(s)**

**The South Indian Sugar Mills Association & Ors.**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

This matter could not be taken up due to administrative reasons.

List the matter on **14.03.2018.**

**COURT MASTER**